

FIR No.65/2021
u/s 188 IPC
PS Punjabi Bagh
S/v Manoj

23.06.2021

Matter taken up through VC.

The present case taken up suo moto

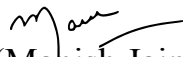
Present: Ld. APP for the State.

Perused the record.

The matter was earlier fixed for lok adalat held on 10.04.2021, however, the same could not be conducted due to second wave of Covid pandemic.

In the interest of justice, let fresh summons be issued to the accused for pre lok adalat sitting on 03.07.2021. IO is directed to file the previous conviction report of accused for date fixed.

The next date earlier given i.e. 07.08.2021 stands cancelled.


(Mahish Jain)

MM-01 /(West)/THC:Delhi
23.06.2021

FIR No.894/2020
u/s 188 IPC
PS Punjabi Bagh
S/v Vishal

23.06.2021

Matter taken up through VC.

The present case taken up suo moto

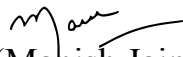
Present: Ld. APP for the State.

Perused the record.

The matter was earlier fixed for lok adalat held on 10.04.2021, however, the same could not be conducted due to second wave of Covid pandemic.

In the interest of justice, let fresh summons be issued to the accused for pre lok adalat sitting on 03.07.2021. IO is directed to file the previous conviction report of accused for date fixed.

The next date earlier given i.e. 07.08.2021 stands cancelled.


(Mahish Jain)

MM-01 /(West)/THC:Delhi
23.06.2021

FIR No.77/2021
u/s 188 IPC
PS Punjabi Bagh
S/v Ravinder Dhawan

23.06.2021

Matter taken up through VC.

The present case taken up suo moto

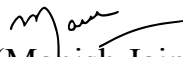
Present: Ld. APP for the State.

Perused the record.

The matter was earlier fixed for lok adalat held on 10.04.2021, however, the same could not be conducted due to second wave of Covid pandemic.

In the interest of justice, let fresh summons be issued to the accused for pre lok adalat sitting on 03.07.2021. IO is directed to file the previous conviction report of accused for date fixed.

The next date earlier given i.e. 07.08.2021 stands cancelled.


(Mahish Jain)

MM-01 /(West)/THC:Delhi
23.06.2021

FIR No.216/2020
u/s 188/269 IPC & 3 ED Act
PS Punjabi Bagh
S/v Kunal Kapoor

23.06.2021

Matter taken up through VC.

The present case taken up suo moto

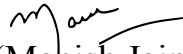
Present: Ld. APP for the State.

Perused the record.

The matter was earlier fixed for lok adalat held on 10.04.2021, however, the same could not be conducted due to second wave of Covid pandemic.

In the interest of justice, let fresh summons be issued to the accused for pre lok adalat sitting on 03.07.2021. IO is directed to file the previous conviction report of accused for date fixed.

The next date earlier given i.e. 07.08.2021 stands cancelled.


(Mahish Jain)

MM-01 /(West)/THC:Delhi
23.06.2021

FIR No.226/2020
u/s 188/269 IPC & 3 ED Act
PS Punjabi Bagh
S/v Shiv Shankar

23.06.2021

Matter taken up through VC.

The present case taken up suo moto

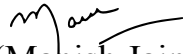
Present: Ld. APP for the State.

Perused the record.

The matter was earlier fixed for lok adalat held on 10.04.2021, however, the same could not be conducted due to second wave of Covid pandemic.

In the interest of justice, let fresh summons be issued to the accused for pre lok adalat sitting on 03.07.2021. IO is directed to file the previous conviction report of accused for date fixed.

The next date earlier given i.e. 07.08.2021 stands cancelled.


(Mahish Jain)

MM-01 /(West)/THC:Delhi
23.06.2021

FIR No.303/2020
u/s 188/269 IPC & 3 ED Act
PS Punjabi Bagh
S/v Deshbandhu

23.06.2021

Matter taken up through VC.

The present case taken up suo moto

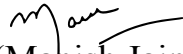
Present: Ld. APP for the State.

Perused the record.

The matter was earlier fixed for lok adalat held on 10.04.2021, however, the same could not be conducted due to second wave of Covid pandemic.

In the interest of justice, let fresh summons be issued to the accused for pre lok adalat sitting on 03.07.2021. IO is directed to file the previous conviction report of accused for date fixed.

The next date earlier given i.e. 07.08.2021 stands cancelled.


(Mahish Jain)

MM-01 /(West)/THC:Delhi
23.06.2021

FIR No.512/2020
u/s 188 IPC
PS Punjabi Bagh
S/v Nasim

23.06.2021

Matter taken up through VC.

The present case taken up suo moto

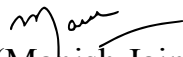
Present: Ld. APP for the State.

Perused the record.

The matter was earlier fixed for lok adalat held on 10.04.2021, however, the same could not be conducted due to second wave of Covid pandemic.

In the interest of justice, let fresh summons be issued to the accused for pre lok adalat sitting on 03.07.2021. IO is directed to file the previous conviction report of accused for date fixed.

The next date earlier given i.e. 07.08.2021 stands cancelled.


(Mahish Jain)

MM-01 /(West)/THC:Delhi
23.06.2021

FIR No.513/2020
u/s 188 IPC
PS Punjabi Bagh
S/v Raju

23.06.2021

Matter taken up through VC.

The present case taken up suo moto

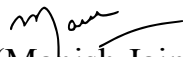
Present: Ld. APP for the State.

Perused the record.

The matter was earlier fixed for lok adalat held on 10.04.2021, however, the same could not be conducted due to second wave of Covid pandemic.

In the interest of justice, let fresh summons be issued to the accused for pre lok adalat sitting on 03.07.2021. IO is directed to file the previous conviction report of accused for date fixed.

The next date earlier given i.e. 07.08.2021 stands cancelled.


(Mahish Jain)

MM-01 /(West)/THC:Delhi
23.06.2021

FIR No.583/2020
u/s 188/269/270/34 IPC & 3 ED Act
PS Punjabi Bagh
S/v Krishan

23.06.2021

Matter taken up through VC.

The present case taken up suo moto

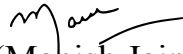
Present: Ld. APP for the State.

Perused the record.

The matter was earlier fixed for lok adalat held on 10.04.2021, however, the same could not be conducted due to second wave of Covid pandemic.

In the interest of justice, let fresh summons be issued to the accused for pre lok adalat sitting on 03.07.2021. IO is directed to file the previous conviction report of accused for date fixed.

The next date earlier given i.e. 07.08.2021 stands cancelled.


(Mahish Jain)

MM-01 /(West)/THC:Delhi
23.06.2021

FIR No.408/2020
u/s 188 IPC
PS Punjabi Bagh
S/v Ashok

23.06.2021

Matter taken up through VC.

The present case taken up suo moto

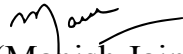
Present: Ld. APP for the State.

Perused the record.

The matter was earlier fixed for lok adalat held on 10.04.2021, however, the same could not be conducted due to second wave of Covid pandemic.

In the interest of justice, let fresh summons be issued to the accused for pre lok adalat sitting on 03.07.2021. IO is directed to file the previous conviction report of accused for date fixed.

The next date earlier given i.e. 07.08.2021 stands cancelled.


(Mahish Jain)

MM-01 /(West)/THC:Delhi
23.06.2021

FIR No.454/2020
u/s 188 IPC
PS Punjabi Bagh
S/v Kishan Sharma

23.06.2021

Matter taken up through VC.

The present case taken up suo moto

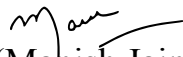
Present: Ld. APP for the State.

Perused the record.

The matter was earlier fixed for lok adalat held on 10.04.2021, however, the same could not be conducted due to second wave of Covid pandemic.

In the interest of justice, let fresh summons be issued to the accused for pre lok adalat sitting on 03.07.2021. IO is directed to file the previous conviction report of accused for date fixed.

The next date earlier given i.e. 07.08.2021 stands cancelled.


(Mahish Jain)

MM-01 /(West)/THC:Delhi
23.06.2021

FIR No.661/2020
u/s 283 IPC
PS Punjabi Bagh
S/v Rakesh Kumar

23.06.2021

Matter taken up through VC.

The present case taken up suo moto

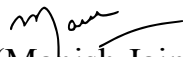
Present: Ld. APP for the State.

Perused the record.

The matter was earlier fixed for lok adalat held on 10.04.2021, however, the same could not be conducted due to second wave of Covid pandemic.

In the interest of justice, let fresh summons be issued to the accused for pre lok adalat sitting on 03.07.2021. IO is directed to file the previous conviction report of accused for date fixed.

The next date earlier given i.e. 07.08.2021 stands cancelled.


(Mahish Jain)

MM-01 /(West)/THC:Delhi
23.06.2021

FIR No.223/2020
u/s 188/269/270/34 IPC & 3 ED Act
PS Punjabi Bagh
S/v Prakash

23.06.2021

Matter taken up through VC.

The present case taken up suo moto

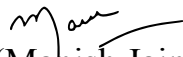
Present: Ld. APP for the State.

Perused the record.

The matter was earlier fixed for lok adalat held on 10.04.2021, however, the same could not be conducted due to second wave of Covid pandemic.

In the interest of justice, let fresh summons be issued to the accused for pre lok adalat sitting on 03.07.2021. IO is directed to file the previous conviction report of accused for date fixed.

The next date earlier given i.e. 07.08.2021 stands cancelled.


(Mahish Jain)

MM-01 /(West)/THC:Delhi
23.06.2021

FIR No.448/2020
u/s 188 IPC
PS Punjabi Bagh
S/v Sumit

23.06.2021

Matter taken up through VC.

The present case taken up suo moto

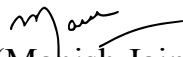
Present: Ld. APP for the State.

Perused the record.

The matter was earlier fixed for lok adalat held on 10.04.2021, however, the same could not be conducted due to second wave of Covid pandemic.

In the interest of justice, let fresh summons be issued to the accused for pre lok adalat sitting on 02.07.2021. IO is directed to file the previous conviction report of accused for date fixed.

The next date earlier given i.e. 07.08.2021 stands cancelled.


(Mahish Jain)

MM-01 /(West)/THC:Delhi
23.06.2021

FIR No.495/2020
u/s 188 IPC
PS Punjabi Bagh
S/v Harish Kumar

23.06.2021

Matter taken up through VC.

The present case taken up suo moto

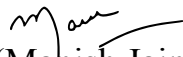
Present: Ld. APP for the State.

Perused the record.

The matter was earlier fixed for lok adalat held on 10.04.2021, however, the same could not be conducted due to second wave of Covid pandemic.

In the interest of justice, let fresh summons be issued to the accused for pre lok adalat sitting on 02.07.2021. IO is directed to file the previous conviction report of accused for date fixed.

The next date earlier given i.e. 07.08.2021 stands cancelled.


(Mahish Jain)

MM-01 /(West)/THC:Delhi
23.06.2021

FIR No.443/2020
u/s 188 IPC
PS Punjabi Bagh
S/v Sumit Khurana

23.06.2021

Matter taken up through VC.

The present case taken up suo moto

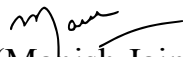
Present: Ld. APP for the State.

Perused the record.

The matter was earlier fixed for lok adalat held on 10.04.2021, however, the same could not be conducted due to second wave of Covid pandemic.

In the interest of justice, let fresh summons be issued to the accused for pre lok adalat sitting on 02.07.2021. IO is directed to file the previous conviction report of accused for date fixed.

The next date earlier given i.e. 07.08.2021 stands cancelled.


(Mahish Jain)

MM-01 /(West)/THC:Delhi
23.06.2021

FIR No.478/2020
u/s 188 IPC
PS Punjabi Bagh
S/v Gautam Papneja

23.06.2021

Matter taken up through VC.

The present case taken up suo moto

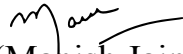
Present: Ld. APP for the State.

Perused the record.

The matter was earlier fixed for lok adalat held on 10.04.2021, however, the same could not be conducted due to second wave of Covid pandemic.

In the interest of justice, let fresh summons be issued to the accused for pre lok adalat sitting on 02.07.2021. IO is directed to file the previous conviction report of accused for date fixed.

The next date earlier given i.e. 07.08.2021 stands cancelled.


(Mahish Jain)

MM-01 /(West)/THC:Delhi
23.06.2021

FIR No.501/2020
u/s 188 IPC
PS Punjabi Bagh
S/v Amit Verma

23.06.2021

Matter taken up through VC.

The present case taken up suo moto

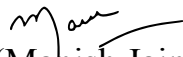
Present: Ld. APP for the State.

Perused the record.

The matter was earlier fixed for lok adalat held on 10.04.2021, however, the same could not be conducted due to second wave of Covid pandemic.

In the interest of justice, let fresh summons be issued to the accused for pre lok adalat sitting on 02.07.2021. IO is directed to file the previous conviction report of accused for date fixed.

The next date earlier given i.e. 07.08.2021 stands cancelled.


(Mahish Jain)

MM-01 /(West)/THC:Delhi
23.06.2021

FIR No.489/2020
u/s 188 IPC
PS Punjabi Bagh
S/v Vijay Kumar

23.06.2021

Matter taken up through VC.

The present case taken up suo moto

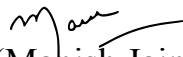
Present: Ld. APP for the State.

Perused the record.

The matter was earlier fixed for lok adalat held on 10.04.2021, however, the same could not be conducted due to second wave of Covid pandemic.

In the interest of justice, let fresh summons be issued to the accused for pre lok adalat sitting on 02.07.2021. IO is directed to file the previous conviction report of accused for date fixed.

The next date earlier given i.e. 07.08.2021 stands cancelled.


(Mahish Jain)

MM-01 /(West)/THC:Delhi
23.06.2021

FIR No.520/2020
u/s 188 IPC
PS Punjabi Bagh
S/v Narender Kumar

23.06.2021

Matter taken up through VC.

The present case taken up suo moto

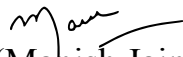
Present: Ld. APP for the State.

Perused the record.

The matter was earlier fixed for lok adalat held on 10.04.2021, however, the same could not be conducted due to second wave of Covid pandemic.

In the interest of justice, let fresh summons be issued to the accused for pre lok adalat sitting on 02.07.2021. IO is directed to file the previous conviction report of accused for date fixed.

The next date earlier given i.e. 07.08.2021 stands cancelled.


(Mahish Jain)

MM-01 /(West)/THC:Delhi
23.06.2021

FIR No.430/2020

u/s 188 IPC

PS Punjabi Bagh

S/v Puran Chand

23.06.2021

Matter taken up through VC.

The present case taken up suo moto

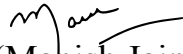
Present: Ld. APP for the State.

Perused the record.

The matter was earlier fixed for lok adalat held on 10.04.2021, however, the same could not be conducted due to second wave of Covid pandemic.

In the interest of justice, let fresh summons be issued to the accused for pre lok adalat sitting on 02.07.2021. IO is directed to file the previous conviction report of accused for date fixed.

The next date earlier given i.e. 07.08.2021 stands cancelled.


(Mahish Jain)

MM-01 /(West)/THC:Delhi

23.06.2021

FIR No.585/2020
u/s 188/269/270/34 IPC & 3 ED Act
PS Punjabi Bagh
S/v Gautam etc.

23.06.2021

Matter taken up through VC.

The present case taken up suo moto

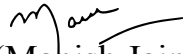
Present: Ld. APP for the State.

Perused the record.

The matter was earlier fixed for lok adalat held on 10.04.2021, however, the same could not be conducted due to second wave of Covid pandemic.

In the interest of justice, let fresh summons be issued to the accused persons for pre lok adalat sitting on 02.07.2021. IO is directed to file the previous conviction report of accused for date fixed.

The next date earlier given i.e. 07.08.2021 stands cancelled.


(Mahish Jain)

MM-01 /(West)/THC:Delhi
23.06.2021

FIR No.619/2020
u/s 188/269/270/34 IPC & 3 ED Act
PS Punjabi Bagh
S/v Anuj Waliya etc.

23.06.2021

Matter taken up through VC.

The present case taken up suo moto

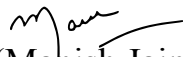
Present: Ld. APP for the State.

Perused the record.

The matter was earlier fixed for lok adalat held on 10.04.2021, however, the same could not be conducted due to second wave of Covid pandemic.

In the interest of justice, let fresh summons be issued to the accused persons for pre lok adalat sitting on 02.07.2021. IO is directed to file the previous conviction report of accused for date fixed.

The next date earlier given i.e. 07.08.2021 stands cancelled.


(Mahish Jain)

MM-01 /(West)/THC:Delhi
23.06.2021

FIR No.602/2019
u/s 188 IPC
PS Punjabi Bagh
S/v Rajesh Chawla

23.06.2021

Matter taken up through VC.

The present case taken up suo moto

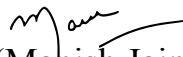
Present: Ld. APP for the State.

Perused the record.

The matter was earlier fixed for lok adalat held on 10.04.2021, however, the same could not be conducted due to second wave of Covid pandemic.

In the interest of justice, let fresh summons be issued to the accused for pre lok adalat sitting on 02.07.2021. IO is directed to file the previous conviction report of accused for date fixed.

The next date earlier given i.e. 07.08.2021 stands cancelled.


(Mahish Jain)

MM-01 /(West)/THC:Delhi
23.06.2021

FIR No.703/2019
u/s 283 IPC
PS Punjabi Bagh
S/v Ravi

23.06.2021

Matter taken up through VC.

The present case taken up suo moto

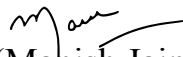
Present: Ld. APP for the State.

Perused the record.

The matter was earlier fixed for lok adalat held on 10.04.2021, however, the same could not be conducted due to second wave of Covid pandemic.

In the interest of justice, let fresh summons be issued to the accused for pre lok adalat sitting on 02.07.2021. IO is directed to file the previous conviction report of accused for date fixed.

The next date earlier given i.e. 07.08.2021 stands cancelled.


(Mahish Jain)

MM-01 /(West)/THC:Delhi
23.06.2021

FIR No.204/2020
u/s 188/269 IPC & 3 ED Act
PS Punjabi Bagh
S/v Sartaj Singh

23.06.2021

Matter taken up through VC.

The present case taken up suo moto

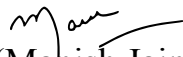
Present: Ld. APP for the State.

Perused the record.

The matter was earlier fixed for lok adalat held on 10.04.2021, however, the same could not be conducted due to second wave of Covid pandemic.

In the interest of justice, let fresh summons be issued to the accused for pre lok adalat sitting on 02.07.2021. IO is directed to file the previous conviction report of accused for date fixed.

The next date earlier given i.e. 07.08.2021 stands cancelled.


(Mahish Jain)

MM-01 /(West)/THC:Delhi
23.06.2021

FIR No.346/2020
u/s 188 IPC
PS Punjabi Bagh
S/v Harish Kumar

23.06.2021

Matter taken up through VC.

The present case taken up suo moto

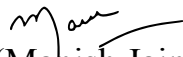
Present: Ld. APP for the State.

Perused the record.

The matter was earlier fixed for lok adalat held on 10.04.2021, however, the same could not be conducted due to second wave of Covid pandemic.

In the interest of justice, let fresh summons be issued to the accused for pre lok adalat sitting on 02.07.2021. IO is directed to file the previous conviction report of accused for date fixed.

The next date earlier given i.e. 07.08.2021 stands cancelled.


(Mahish Jain)

MM-01 /(West)/THC:Delhi
23.06.2021

FIR No.494/2020
u/s 188 IPC
PS Punjabi Bagh
S/v Sartaj Singh

23.06.2021

Matter taken up through VC.

The present case taken up suo moto

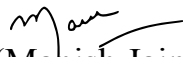
Present: Ld. APP for the State.

Perused the record.

The matter was earlier fixed for lok adalat held on 10.04.2021, however, the same could not be conducted due to second wave of Covid pandemic.

In the interest of justice, let fresh summons be issued to the accused for pre lok adalat sitting on 02.07.2021. IO is directed to file the previous conviction report of accused for date fixed.

The next date earlier given i.e. 07.08.2021 stands cancelled.


(Mahish Jain)

MM-01 /(West)/THC:Delhi
23.06.2021

FIR No.218/2020
u/s 188/269 IPC & 3 ED Act
PS Punjabi Bagh
S/v Mohd. Abdul

23.06.2021

Matter taken up through VC.

The present case taken up suo moto

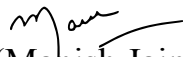
Present: Ld. APP for the State.

Perused the record.

The matter was earlier fixed for lok adalat held on 10.04.2021, however, the same could not be conducted due to second wave of Covid pandemic.

In the interest of justice, let fresh summons be issued to the accused for pre lok adalat sitting on 01.07.2021. IO is directed to file the previous conviction report of accused for date fixed.

The next date earlier given i.e. 07.08.2021 stands cancelled.


(Mahish Jain)

MM-01 /(West)/THC:Delhi
23.06.2021

FIR No.203/2020
u/s 188/269 IPC & 3 ED Act
PS Punjabi Bagh
S/v Ashok Gupta

23.06.2021

Matter taken up through VC.

The present case taken up suo moto

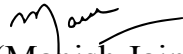
Present: Ld. APP for the State.

Perused the record.

The matter was earlier fixed for lok adalat held on 10.04.2021, however, the same could not be conducted due to second wave of Covid pandemic.

In the interest of justice, let fresh summons be issued to the accused for pre lok adalat sitting on 01.07.2021. IO is directed to file the previous conviction report of accused for date fixed.

The next date earlier given i.e. 07.08.2021 stands cancelled.


(Mahish Jain)

MM-01 /(West)/THC:Delhi
23.06.2021

FIR No.314/2020
u/s 188/269/270 IPC
PS Punjabi Bagh
S/v Rajesh Sharma

23.06.2021

Matter taken up through VC.

The present case taken up suo moto

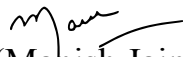
Present: Ld. APP for the State.

Perused the record.

The matter was earlier fixed for lok adalat held on 10.04.2021, however, the same could not be conducted due to second wave of Covid pandemic.

In the interest of justice, let fresh summons be issued to the accused for pre lok adalat sitting on 01.07.2021. IO is directed to file the previous conviction report of accused for date fixed.

The next date earlier given i.e. 07.08.2021 stands cancelled.


(Mahish Jain)

MM-01 /(West)/THC:Delhi
23.06.2021

FIR No.289/2020
u/s 188/269/34 IPC & 3 ED Act
PS Punjabi Bagh
S/v Tushar Khurana etc.

23.06.2021

Matter taken up through VC.

The present case taken up suo moto

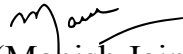
Present: Ld. APP for the State.

Perused the record.

The matter was earlier fixed for lok adalat held on 10.04.2021, however, the same could not be conducted due to second wave of Covid pandemic.

In the interest of justice, let fresh summons be issued to the accused persons for pre lok adalat sitting on 01.07.2021. IO is directed to file the previous conviction report of accused for date fixed.

The next date earlier given i.e. 07.08.2021 stands cancelled.


(Mahish Jain)

MM-01 /(West)/THC:Delhi
23.06.2021

FIR No.251/2020
u/s 188/269 IPC & 3 ED Act
PS Punjabi Bagh
S/v Depanshu

23.06.2021

Matter taken up through VC.

The present case taken up suo moto

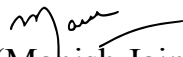
Present: Ld. APP for the State.

Perused the record.

The matter was earlier fixed for lok adalat held on 10.04.2021, however, the same could not be conducted due to second wave of Covid pandemic.

In the interest of justice, let fresh summons be issued to the accused for pre lok adalat sitting on 01.07.2021. IO is directed to file the previous conviction report of accused for date fixed.

The next date earlier given i.e. 07.08.2021 stands cancelled.


(Mahish Jain)

MM-01 /(West)/THC:Delhi
23.06.2021

FIR No.241/2020
u/s 188/269 IPC & 3 ED Act
PS Punjabi Bagh
S/v Karan Kapoor

23.06.2021

Matter taken up through VC.

The present case taken up suo moto

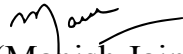
Present: Ld. APP for the State.

Perused the record.

The matter was earlier fixed for lok adalat held on 10.04.2021, however, the same could not be conducted due to second wave of Covid pandemic.

In the interest of justice, let fresh summons be issued to the accused for pre lok adalat sitting on 01.07.2021. IO is directed to file the previous conviction report of accused for date fixed.

The next date earlier given i.e. 07.08.2021 stands cancelled.


(Mahish Jain)

MM-01 /(West)/THC:Delhi
23.06.2021

FIR No.312/2020
u/s 188/269/270 IPC
PS Punjabi Bagh
S/v Deepak Tyagi

23.06.2021

Matter taken up through VC.

The present case taken up suo moto

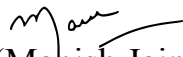
Present: Ld. APP for the State.

Perused the record.

The matter was earlier fixed for lok adalat held on 10.04.2021, however, the same could not be conducted due to second wave of Covid pandemic.

In the interest of justice, let fresh summons be issued to the accused for pre lok adalat sitting on 01.07.2021. IO is directed to file the previous conviction report of accused for date fixed.

The next date earlier given i.e. 07.08.2021 stands cancelled.


(Mahish Jain)

MM-01 /(West)/THC:Delhi
23.06.2021

FIR No.479/2020
u/s 188 IPC
PS Punjabi Bagh
S/v Yatin Tyagi

23.06.2021

Matter taken up through VC.

The present case taken up suo moto

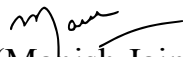
Present: Ld. APP for the State.

Perused the record.

The matter was earlier fixed for lok adalat held on 10.04.2021, however, the same could not be conducted due to second wave of Covid pandemic.

In the interest of justice, let fresh summons be issued to the accused for pre lok adalat sitting on 01.07.2021. IO is directed to file the previous conviction report of accused for date fixed.

The next date earlier given i.e. 07.08.2021 stands cancelled.


(Mahish Jain)

MM-01 /(West)/THC:Delhi
23.06.2021

FIR No.332/2020
u/s 188/269/270 IPC
PS Punjabi Bagh
S/v Ajit Kumar Singal

23.06.2021

Matter taken up through VC.

The present case taken up suo moto

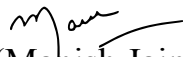
Present: Ld. APP for the State.

Perused the record.

The matter was earlier fixed for lok adalat held on 10.04.2021, however, the same could not be conducted due to second wave of Covid pandemic.

In the interest of justice, let fresh summons be issued to the accused for pre lok adalat sitting on 01.07.2021. IO is directed to file the previous conviction report of accused for date fixed.

The next date earlier given i.e. 07.08.2021 stands cancelled.


(Mahish Jain)

MM-01 /(West)/THC:Delhi
23.06.2021

FIR No.284/2020
u/s 188/269 IPC & 3 ED Act
PS Punjabi Bagh
S/v Sikander Yadav

23.06.2021

Matter taken up through VC.

The present case taken up suo moto

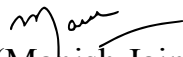
Present: Ld. APP for the State.

Perused the record.

The matter was earlier fixed for lok adalat held on 10.04.2021, however, the same could not be conducted due to second wave of Covid pandemic.

In the interest of justice, let fresh summons be issued to the accused for pre lok adalat sitting on 01.07.2021. IO is directed to file the previous conviction report of accused for date fixed.

The next date earlier given i.e. 07.08.2021 stands cancelled.


(Mahish Jain)

MM-01 /(West)/THC:Delhi
23.06.2021

FIR No.205/2020
u/s 188/269 IPC & 3 ED Act
PS Punjabi Bagh
S/v Pinku

23.06.2021

Matter taken up through VC.

The present case taken up suo moto

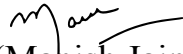
Present: Ld. APP for the State.

Perused the record.

The matter was earlier fixed for lok adalat held on 10.04.2021, however, the same could not be conducted due to second wave of Covid pandemic.

In the interest of justice, let fresh summons be issued to the accused for pre lok adalat sitting on 01.07.2021. IO is directed to file the previous conviction report of accused for date fixed.

The next date earlier given i.e. 07.08.2021 stands cancelled.


(Mahish Jain)

MM-01 /(West)/THC:Delhi
23.06.2021

FIR No.439/2020
u/s 188 IPC
PS Punjabi Bagh
S/v Inderjeet Yadav

23.06.2021

Matter taken up through VC.

The present case taken up suo moto

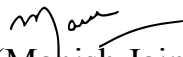
Present: Ld. APP for the State.

Perused the record.

The matter was earlier fixed for lok adalat held on 10.04.2021, however, the same could not be conducted due to second wave of Covid pandemic.

In the interest of justice, let fresh summons be issued to the accused for pre lok adalat sitting on 01.07.2021. IO is directed to file the previous conviction report of accused for date fixed.

The next date earlier given i.e. 07.08.2021 stands cancelled.


(Mahish Jain)

MM-01 /(West)/THC:Delhi
23.06.2021

FIR No.271/2020
u/s 188/269 IPC & 3 ED Act
PS Punjabi Bagh
S/v Gulab Singh

23.06.2021

Matter taken up through VC.

The present case taken up suo moto

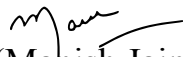
Present: Ld. APP for the State.

Perused the record.

The matter was earlier fixed for lok adalat held on 10.04.2021, however, the same could not be conducted due to second wave of Covid pandemic.

In the interest of justice, let fresh summons be issued to the accused for pre lok adalat sitting on 01.07.2021. IO is directed to file the previous conviction report of accused for date fixed.

The next date earlier given i.e. 07.08.2021 stands cancelled.


(Mahish Jain)

MM-01 /(West)/THC:Delhi
23.06.2021

FIR No.330/2020
u/s 188/269/270 IPC
PS Punjabi Bagh
S/v Sunil

23.06.2021

Matter taken up through VC.

The present case taken up suo moto

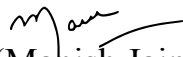
Present: Ld. APP for the State.

Perused the record.

The matter was earlier fixed for lok adalat held on 10.04.2021, however, the same could not be conducted due to second wave of Covid pandemic.

In the interest of justice, let fresh summons be issued to the accused for pre lok adalat sitting on 01.07.2021. IO is directed to file the previous conviction report of accused for date fixed.

The next date earlier given i.e. 07.08.2021 stands cancelled.


(Mahish Jain)

MM-01 /(West)/THC:Delhi
23.06.2021

FIR No.437/2020

u/s 188 IPC

PS Punjabi Bagh

S/v Bharat Dua

23.06.2021

Matter taken up through VC.

The present case taken up suo moto

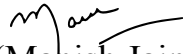
Present: Ld. APP for the State.

Perused the record.

The matter was earlier fixed for lok adalat held on 10.04.2021, however, the same could not be conducted due to second wave of Covid pandemic.

In the interest of justice, let fresh summons be issued to the accused for pre lok adalat sitting on 01.07.2021. IO is directed to file the previous conviction report of accused for date fixed.

The next date earlier given i.e. 07.08.2021 stands cancelled.



(Mahish Jain)

MM-01 /(West)/THC:Delhi

23.06.2021

FIR No.
u/s
PS Punjabi Bagh

23.06.2021

Matter taken up through VC.

The present case taken up suo moto

Present: Ld. APP for the State.

Perused the record.

The matter was earlier fixed for lok adalat held on 10.04.2021, however, the same could not be conducted due to second wave of Covid pandemic.

In the interest of justice, let fresh summons be issued to the accused for pre lok adalat sitting on _____. IO is directed to file the previous conviction report of accused for date fixed.

The next date earlier given i.e. 07.08.2021 stands cancelled.

(Manish Jain)
MM-01 /(West)/THC:Delhi